

1	2	3	4	5	6	7
14. Orissa		9	7	2	8	1
15. Patna		32	22	10	30	2
16. Punjab and Haryana		17	13	4	16	1
17. Rajasthan		21	11	10	20	1
18. Sikkim		2	1	1	...	2
Total :		391	256	135	371	20

**Dereservation of Items reserved for  
Small Scale Sector**

**\*268. SHRI V. SREENIVASA  
PRASAD :  
SHRI BANWARI LAL  
PUROHIT :**

Will the Minister of INDUSTRY be pleased to state :

(a) whether Government have recently dereserved 13 more items reserved for production in the small scale sector;

(b) if so, the details thereof;

(c) whether it is a fact that due to dereserving these items from the small scale sector, a large number of small industries have been severely affected; and

(d) if so, what further steps Government propose to take to save the small scale industries ?

**THE MINISTER OF STATE IN THE  
DEPARTMENT OF INDUSTRIAL DEVELOPMENT  
IN THE MINISTRY OF INDUSTRY  
(SHRI M. ARUNACHALAM) :**

(a) Yes, Sir. The Government of India, vide their notification dated the 13th February, 1987, have dereserved 13 items from the list of items reserved for exclusive production in the small scale sector.

(b) The following items were dereserved as per Government notification dated the 13th February, 1987 :

1. Table Fans.

2. T. V. Games.

3. Pick up cartridges.

4. Radio and T. V. Coils.

5. Assembly of Loudspeakers.

6. Invertors and convertors upto 500 volts amperes.

7. Regulated DC power supplies upto 0.01 per cent Regulation.

8. Wire wound resistors other than professional types.

9. I. F. Transformers.

10. Rear View Mirrors—Auto

11. Fuel lines—Auto.

12. Cycle Dynamos.

13. Projectors including slide and overhead projectors but excluding profile Projectors.

(c) and (d). Reservation/dereservation of items for manufacture in the small scale sector is a continuing process. The Advisory Committee on Reservation, constituted under the Industries (Development and Regulation) Act, examines all relevant aspects and makes recommendation to the Government for reservation/dereservation of items for manufacture in the small scale sector. The decisions by the Government on the recommendations of the Committee are taken after due consideration of all relevant aspects including whether dereservation of any item is likely to affect the units which manufacture the reserved items. The existing small scale units manufacturing such items continue to enjoy all other incentives and concessions that are applicable to the units in the small scale sector.